

Santosh

***IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-45-2020 & LD-VC-CW-111-2020
LD-VC-CW-45-2020***

The Chairman, Bal Gyan Vikas
Education Society. Petitioner.

Versus

State of Goa and others. Respondents.

Mr. Chaitanya Padgaonkar, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. Gitesh Shetye, Addl.
Govt. Advocate for Respondents No.1 to 3.

Mr. Nigel Fernandes, Advocate for Respondent No.5.

LD-VC-CW-111-2020

Nirvana Elba Nazarina D'Souza. Petitioner.

Versus

State of Goa and others. Respondents.

Mr. Chaitanya Padgaonkar, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. S. P. Munj, Addl.
Govt. Advocate for Respondents No.1 to 4.

***Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.***

Date : 6th January, 2021.

P.C. :-

Mr. Padgaonkar, the learned Counsel for the Petitioners, on

the basis of instructions, seeks leave to withdraw these Petitions.

2. Accordingly, leave as prayed for is granted and the Petitions are disposed of as withdrawn.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.